

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2014 &
I.A. No. 59 of 2014

Dated : 13th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Tata Power Co. Ltd.

... Appellant(s)

Versus

Maharashtra State Electricity Regulatory
Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) :

Mr. Ramji Srinivasan, Sr. Adv.
Ms. Kanika Chugh
Ms. Purna Priyadarshini

Counsel for the Respondent (s):

Mr. Buddy A. Ranganadhan
for R-1
Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza,
Mr. Aditya Panda for R-2

ORDER

Post the matter on **14.02.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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